

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.1655 of 1998

New Delhi, this the 28th day of August, 1998

Hon'ble Mr. N. Sahu, Member (Admnv)  
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Rajinder Singh, S/o Shri Umed Singh,  
R/o H.No.592, Pocket-I,  
Paschim Puri, New Delhi-110063

-APPLICANT

(By Advocate Shri D.S. Mahendru)

Versus

Govt. of NCT of Delhi, through

1. Chief Secretary, Old Secretariat,  
5, Sham Nath Marg, Delhi-110054.

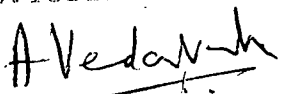
2. Director of Education, Directorate  
of Education, Old Secretariat,  
5, Sham Nath Marg, Delhi-110054.

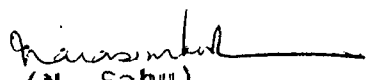
-RESPONDENTS

O R D E R (Oral)

By Mr. N. Sahu, Member (Admnv) -

The learned counsel for the applicant seeks permission to withdraw the O.A. with a liberty to file a fresh O.A. He is permitted to withdraw the O.A. with a liberty to file a fresh O.A., if so advised. The O.A. is disposed of as withdrawn.

  
(Dr. A. Vedavalli)  
Member (J)

  
(N. Sahu)  
Member (Admnv)

rkv.